

Action plan to promote hockey and kabaddi

†3097. SHRI THAAWAR CHAND GEHLOT: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the action plans being implemented by Government to promote the sports like hockey and kabaddi;
- (b) the amount spent on these games from the Central Government's sports budget during the last three years;
- (c) whether Government would formulate any action plan to provide grounds for playing hockey and kabaddi in every district of the country; and
- (d) if not, the reasons therefor and if so, by when?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN): (a) Sir, it is primarily the responsibility of the recognized National Sports Federations (NSFs) to prepare action plans for the concerned sport. The Government supplements the efforts of the recognized NSFs as per the agreed Long Term Development Plans (LTDPs). The Government provides financial assistance to the NSFs for promotion of sports activities such as holding of coaching camps for national level sportspersons, holding of zonal and national championships for sub-junior, junior and senior categories, organization of International tournaments in India, training and participation of sportspersons/teams in international tournaments abroad, procurement of sports and sports science equipment from indigenous sources or through import, appointment of National Coach, engagement of foreign coaches/experts. Further, identification and nurturing of the identified talent from the disciplines of hockey and kabaddi is done under the following Schemes of the Sports Authority of India (SAI):

- National Sports Talent Contest (NSTC) Scheme
- Army Boys Sports Companies (ABSC) Scheme
- SAI Training Centers (STC) Scheme
- Special Area Games (SAG) Scheme
- Centre of Excellence (CoE) Schemes

(b) Rs. 3007.58 lakhs and Rs. 142.77 lakhs were spent on hockey and kabaddi respectively from the Central Government budget during the last three years, *i.e.*, from 2009-10 to 2011-12 (upto December 2011).

†Original notice of the question was received in Hindi.

(c) and (d) The primary responsibility of development of sports infrastructure including grounds for playing of hockey and kabaddi is that of States, as 'Sports' is a State subject. However, for supplementing the efforts, the Government provides assistance to the States under the Scheme of Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA) Scheme and Urban Sports Infrastructure Scheme (USIS). Scheme of PYKKA aims at providing playfields in all village panchayats and block panchayats of the country in a phased manner during Eleventh and Twelfth Plan period. So far 53,927 village panchayats and block panchayats have been covered. The Scheme of USIS provides for giving grants, *inter-alia*, for creation of sports infrastructure projects such as hockey turf/football turf/multi-purpose halls/athletic tracks, etc. Under the scheme, State Governments, local civic bodies, Schools, Colleges, Universities and Sports Control Boards are eligible for appropriate assistance.

Activities undertaken under PYKKA

‡3098. SHRI OM PRAKASH MATHUR: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the details of the activities undertaken under the Panchayat Yuva Kreedaa and, Khel Abhiyan (PYKKA);

(b) the details of the funds allocated to the States during the last two years and current year, state-wise: and

(c) the method adopted for evaluating as to whether the allocated amount is being utilised properly or not by the States?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN): (a) Under the Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA) scheme, which was introduced in 2008-09, playfields are developed in village and block panchayats across the country in a phased manner and competitions are conducted annually at block, district, state and national level. 51,759 village panchayats and 1,538 block panchayats have been covered under the PYKKA Scheme, during the last four years (2008-09 to 2011-12) for development and maintenance of playfields.

(b) Year-wise allocation and release of funds during last two years and current year under the PYKKA scheme to the States (including NYKS and SAI) for development of playfields in village/block panchayats and for holding annual sports competitions are given below:

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